

1	2	3	4
34.	Bank of Ceylon	Sri Lanka	30.10.1995
35.	Siam Commercial Bank	Thailand	14.12.1995
36.	Krung Thai Bank P.C.L.	-do-	06.01.1997
37.	Bank Internasional Indonesia	Indonesia	04.04.1996
38.	China Trust Commercial Bank	Taiwan	08.04.1996
39.	Cho Hung Bank	South Korea	06.05.1996
40.	Commercial Bank of Korea Ltd.	-do-	12.03.1997
41.	Hanil Bank	-do-	02.04.1997

[English]

#### Housing Finance Companies

2714. SHRI MOHAMMAD ALI ASHRAF FATMI:

SHRI PAWAN DIWAN:

Will the Minister of FINANCE be pleased to state:

(a) whether several Housing Finance Companies with dubious credibility are functioning in the country;

(b) whether the Government have conducted any inquiry into it;

(c) if so, the details of these companies and the action taken against such companies; and

(d) the steps taken to put a check on defrauding of the customers by these companies?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a) to (d) The National Housing Bank (NHB) which is the regulatory authority for Housing Finance Companies has reported that action is taken by it in cases where Housing Finance Companies (HFCs) commit irregularities or violate prescribed norms. NHB has so far prohibited 13 HFCs from acceptance of deposits while 23 HFCs have been served with showcause notices seeking explanation. Criminal proceedings have also been launched by NHB in the case of a Housing Finance Companies which was found to have disobeyed the prohibitory orders. Apart from its normal regulatory and supervisory functions, the NHB carries out off-site surveillance particularly in the case of HFCs with net owned fund of Rs. 50 lakhs and more.

[Translation]

#### Production and Export of Mangoes

2715. SHRI SHYAM LAL BANSHIWAL:

SHRI PANKAJ CHOUDHARY:

Will the Minister of COMMERCE be pleased to state:

(a) the place of India among the mango producing countries;

(b) the varieties of mango produced in the country;

(c) the extent of foreign exchange earned from the export of mangoes;

(d) the countries to which mangoes exported;

(e) whether the Government have formulated any policy for increasing mango production and boost its exports; and

(f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH): (a) and (b) India is one of the foremost mango producing country in the world. The major varieties of mango produced in the country include; Alphonso, Bangenpalli, Chausa, Totapuri, Kesar, Neelam, and Langra.

(c) Foreign exchange earned from the export of mango during the last 3 years are given below:

Year	Value (Rs. in lakhs)
1994-95	4502.72
1995-96	3851.91
1996-97	3788.98

(April-Oct.)

(d) The countries to which Indian mangoes are exported include the following:

UAE, Saudi Arabia, Kuwait, UK, Singapore, Netherlands, Bangladesh, Bahrain, Malaysia, Qatar, USA, South Africa, Switzerland, Germany, France, Oman, Hongkong, Australia, Canada, Indonesia, Belgium, Netherland Antilas, Mauritius, Maldives, Brunei, Argentina, Seychelles, Kenya, Sweden, Bhutan, Nepal, Portugal, Burundi, Ukraine, Austria, Japan, Yemen Arab Republic, Sri Lanka, Thailand, Italy, Slovenia, Syrian Arab Republic and Israel.

(e) and (f) Some of the steps to enhance production and exports of fruits including mangoes are:

(i) Supply of quality planting material, provision of assistance for establishment of nurseries, tissue culture, area expansion, Improving productivity and training of farmers under the Centrally Sponsored Scheme on Intergrated Development of Tropical, Temperate and Arid Zone fruits;

(ii) Provision of soft loans for setting up of grading/processing centres, auction platforms, ripening/curing chambers and quality testing equipment;

(iii) Providing financial assistance to exporters/growers/Cooperative Societies for development of infrastructural facilities such as purchase of specialised transport units, establishment of pre-cooling/cold storage facilities;

(iv) Grant of financial assistance for improved packaging and strengthening of quality control;

(v) Establishment of vapour heat treatment facilities for improving the acceptability of the product especially the mangoes in overseas markets;

(vi) Grant of Air Freight Subsidy for exports of selected fresh fruits including fresh mangoes of all varieties other than alphonso.

(vii) Arranging promotional campaigns such as buyer-seller meets and participation in important international fairs

and exhibitions.

#### Import of Coins/Notes

2716. SHRI THAWAR CHAND GEHLOT:

SHRI MADHUKAR SARPOTDAR:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government have authorised the Reserve Bank of India to import the coins/notes of rupees one hundred and five hundred denominations from foreign countries;

(b) if so, the names of countries along with the value of number and denomination of notes being printed abroad; and

(c) the terms and conditions prescribed for printing of these notes along with the estimated cost to be incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a) The Government have authorised Reserve Bank of India to import 3600 million pieces of printed notes. The India Government Mint, Hyderabad has also been asked to take action for import of 1000 million pieces of coins - as a one - time measure.

(b) Reserve Bank of India have finalised contracts for import of printed notes as under:

	Name of the supplier	Denomination	Quantity	
			Volumewise (in million pieces)	Valuewise (Rs.in crores)
1.	Euro-Can Consortium led by M/s. Giesacke & Devriant, Germany.	500	800	40,000
2.	Canadian Bank Note Company	500	800	40,000
3.	Consortium led by M/s. Thomas De La Rue Ltd., UK.	100	1300	13,000
4.	American Banknote Company	100	600	6,000
5.	Bundesdruckerei, Gmbh, Germany.	100	100	1,000
			3600	1,00,000

The contract for import of coins is under finalisation.